

## LOK SABHA DEBATES

### (Part II—Proceedings other than Questions and Answers)

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#### LOK SABHA

Wednesday, 2nd March, 1955.

*The Lok Sabha met at Eleven of the Clock*

[Mr. SPEAKER in the Chair]

#### QUESTIONS AND ANSWERS

(See Part I)

12-03 P.M.

#### PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES ETC.

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various Sessions shown against each:

- (1) Supplementary Statement No. II—Eighth Session, 1954 of Lok Sabha.  
[See Appendix III, annexure No. 28]
- (2) Supplementary Statement No. VI—Seventh Session, 1954 of Lok Sabha.  
[See Appendix III, annexure No. 27]
- (3) Supplementary Statement No. XII—Sixth Session, 1954 of Lok Sabha.  
[See Appendix III, annexure No. 26]
- (4) Supplementary Statement No. XVII—Fifth Session, 1953 of Lok Sabha.  
[See Appendix III, annexure No. 25]
- (5) Supplementary Statement No. XXII—Fourth Session, 1953, of Lok Sabha.  
[See Appendix III, annexure No. 24]

(6) Supplementary Statement No. XXVII—Third Session, 1953 of Lok Sabha.

[See Appendix III, annexure No. 23]

(7) Supplementary Statement No. XXVI—Second Session, 1952 of Lok Sabha.

[See Appendix III, annexure No. 22]

(8) Supplementary Statement No. XXVII—First Session, 1952 of Lok Sabha.

[See Appendix III, annexure No. 21]

#### MESSAGE FROM THE PRESIDENT

**Mr. Speaker:** I have received the following message from the President:

"I have received with great satisfaction the expression of thanks by the Members of the Lok Sabha for the Address I delivered to both the Houses of Parliament assembled together on the 21st February, 1955."

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### TWENTYFIRST REPORT

**Shri Altekari (North Satara):** I beg to present the Twentyfirst Report of the Committee on Private Members' Bills and Resolutions.

#### ESSENTIAL COMMODITIES BILL

**The Minister of Commerce (Shri Karmarkar):** I beg to move for leave to introduce a Bill to provide, in the interests of the general public, for the control of the production, supply and distribution of, and trade and commerce in, certain commodities.

[Shri Karmarkar] .

I Would like to have a little guidance on this matter. Since the Statement of Objects and Reasons fully explains the justification for the Ordinance we are under the impression that a separate statement is not necessary and we have not laid a separate statement, but if it is your guidance that this should be done, we shall lay a separate statement in exact terms of the Statement of Objects and Reasons, and for the future we shall abide by it.

**Mr. Speaker:** I think we shall have to look into the matter. I am not conversant with the point raised.

The question is:

"That leave be granted to, introduce a Bill to provide, in the interests of the general public, for the control of the production supply and distribution of, and trade and commerce in, certain commodities."

*The motion was adopted.*

**Shri Karmarkar:** I introduce the Bill.

## RAILWAY BUDGET FOR 1955-56

### GENERAL DISCUSSION

**Mr. Speaker:** The House will now proceed with the general discussion of the Railway Budget. I might state that according to the usual rule that we have followed there will be a time-limit of fifteen minutes for each individual Member, and about twenty minutes for Leaders of Parties. That is the time-limit within which the discussion may be carried on.

**Shri V. V. Giri (Pathapatnam):** Mr. Speaker, Sir, I am grateful for the opportunity that has been afforded to me to make my maiden speech after my resignation as Minister. I do not know whether to call it a maiden speech or an old maid's speech considering the long association I have had with this House not only from my time, but from the time of my esteemed father who was a Member

of this House and a lieutenant of that great patriot, Pandit Motilal Nehru.

[**SHRI BARMAN** in the Chair]

In the same way I am a loyal comrade of the leader of this House, the Prime Minister. I am sure reminiscences are indeed interesting, but generally very irrelevant, and I am sure you will pull me up if I go on with these reminiscences. I now proceed, therefore, to make a few observations on the Railway Budget.

I take this opportunity of congratulating the hon. Railway Minister and the enthusiastic Deputy Minister and the very enthusiastic Parliamentary Secretary for the presentation of a very illuminating budget in Parliament. Time was when the British bureaucrats ruled this country and were in charge of Railway budgets. They were of the view that the present Government would not be able to manage things as they did, and not only that; in our own country also there were many doubting Thomases, but the proof of the pudding is in the eating. I must congratulate my three good friends for the able way in which the administration is conducted and I can say proudly that we need not be ashamed at the way in which we are administering the management of this great undertaking.

I do not think I have enough time to deal with the various aspects of the budget, and therefore I propose to confine myself to the most important part of it, that was dealt with in the last few paras of the Railway Budget, namely labour relations.

I am proud to say that I have been connected with the Railways, and especially with the railway trade union organisations, from their very inception. You will be glad to hear that today there are nearly one million railway workers in this country, who with their families are as big or as small as the population of Ceylon. You will also be glad to hear that next to the U.S.A., our total mileage is the biggest in the world. We must